

*By Email/Special messenger/Speed post*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-50/2000/5639/A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti M. Thakuria,  
District and Sessions Judge,  
Kokrajhar, Assam,

Dated Guwahati the 24<sup>th</sup> September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with  
Station leave permission.**

Ref:- Your letter No.DJK.1-5/18/1036 dtd 18.09.2016

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 along with station leave permission w.e.f. the evening of 12.10.2018 till the morning on 29.10.2018, as prayed for.

The learned Assistant Sessions Judge, Kokrajhar, in his absence the learned Chief Judicial Magistrate, Kokrajhar and in his absence the CJM in-charge shall remain in charge of your Court and Office till your return.

Yours faithfully,

  
24/9/2018  
**Deputy Registrar (Admn.-I)**

*Pdvr*

**Memo NO.HC.VII-50/2000/\_\_\_\_\_ /A, dated**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge & Assistant Sessions Judge, Kokrajhar.
- 3.The Chief Judicial Magistrate, Kokrajhar.
4. Pvt. Secretary to Portfolio Judge for the District of Kokrajhar.

*Sd/-*

**Deputy Registrar (Admn.-I)**